

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 19 of 2021

IN THE MATTER OF:

Ambuja Cements Ltd.

...Appellant

Vs.

.....

Present:

For Appellant:

Mr. Sarthak Gupta, Ms. Pragati Banka, Mr. K. Datta, Ms. Mukti Choudhary, Advocates

ORDER

(Through Virtual Mode)

01.03.2021: Learned Counsel for the Appellant submits that he has filed the requisite submissions which is taken on record.

Heard Learned Counsel for the Appellant at length.

Reserved for Orders.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

S.S./kam